

NAME OF CORPOATE DEBTOR : M/S JTPL PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 15TH APRIL 2024

LIST OF CREDITORS AS ON : 3RD OCTOBER, 2024

LIST OF OTHER CREDITORS (OTHER THEN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED					AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?					
1	Mr. Jagjeet Singh	30.04.2024	-	1	-	-	-	-	-	-	-	-	The allottees herein are neither a financial creditor or operational creditor but in order to balance the interest of all the stakeholders as the preamble of IBC mentions, it is essential that such an existing issue of electricity meter amongst the Allottees and Builder i.e. JTPL, is to be addressed and a proper resolution in such respect is to be provided by Resolution Applicant. The claims of these unit holders hereby accepted by RP under the category of “other creditors” against a nominal amount.
2	Mr. Mohit Singla	28.04.2024	-	1	-	-	-	-	-	-	-	-	
3	Mrs.Narinder Kaur	30.04.2024	-	1	-	-	-	-	-	-	-	-	
4	Mr. Pankaj Walia	30.04.2024	9,240	1	-	-	-	-	-	-	-	-	
5	Mrs Geeta Bisht	30.04.2024	9,240	1	-	-	-	-	-	-	-	-	
6	Ms. Aditi sharma	30.04.2024	1,540	1	-	-	-	-	-	-	-	-	
7	Ms. Palvinder Kaur	30.04.2024	PSPCL Due Amount	1	-	-	-	-	-	-	-	-	
8	Ms. Nidhi Kumari	30.04.2024	PSPCL Due Amount	1	-	-	-	-	-	-	-	-	
9	Mr. Anil Kumar	30.04.2024	Pending for Domestic Electric meter	1	-	-	-	-	-	-	-	-	
10	Mr. Ashok Kumar	30.04.2024	9,240	1	-	-	-	-	-	-	-	-	
11	Ms. Rashmi Kamboj	30.04.2024	New Electricity meter connection	1	-	-	-	-	-	-	-	-	
12	Mrs.Supreet Kaur	30-04.2024	-	1	-	-	-	-	-	-	-	-	
13	Mr. Sucha Singh	30.04.2024	9,240	1	-	-	-	-	-	-	-	-	
14	Ms. Bimla Devi	30.04.2024	9,240	1	-	-	-	-	-	-	-	-	
15	Ms. Toshi Devi	30.04.2024	9,240	1	-	-	-	-	-	-	-	-	
16	Ms. Parminder Kaur	01.05.2024	Claim for Permanent Electricity Metre	1	-	-	-	-	-	-	-	-	
17	Ms. Suman lata	20.05.2024	Claim for Permanent Electricity Metre	1	-	-	-	-	-	-	-	-	
18	Mr. Vivek Shah	25.05.2024	-	1	-	-	-	-	-	-	-	-	

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19	Mr. Sukhjinder Singh Randhawa	30.04.2024	-	1	-	-	-	-	-	-	-	-	The allottee herein is neither a financial creditor or operational creditor but in order to balance the interest of all the stakeholders as the preamble of IBC mentions, it is essential that such an existing issue of "wrong area considered in the registry" between the Allottee and Builder i.e. JTPL, is to be addressed and a proper resolution in such respect is to be provided by Resolution Applicant. The claim for House no. 1050A hereby accepted by RP under the category of "other creditors" against a nominal amount.
20	Mr. Kulbir Kaur Virk and Manjit Singh	01.05.2024	-	1	-	-	-	-	-	-	-	-	The allottee herein is neither a financial creditor or operational creditor but in order to balance the interest of all the stakeholders as the preamble of IBC mentions, it is essential that such an existing issue of "passing of hightension wire over the property" between the Allottee and Builder i.e. JTPL, is to be addressed and a proper resolution in such respect is to be provided by Resolution Applicant. The claim for plot no. 533 hereby accepted by RP under the category of "other creditors" against a nominal amount.
21	Ms. Gurbinder kaur	05.06.2024	-	1	-	-	-	-	-	-	-	-	The allottee herein is neither a financial creditor or operational creditor but in order to balance the interest of all the stakeholders as the preamble of IBC mentions, it is essential that such an existing issue of "pending registry of the property" between the Allottee and Builder i.e. JTPL, is to be addressed and a proper resolution in such respect is to be provided by Resolution Applicant. The claim for Bay Shop No. 158 hereby accepted by RP under the category of "other creditors" against a nominal amount.

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22	Ms.Girija Kaul	30.04.2024	-	1	-	-	-	-	-	-	-	-	The allottee herein is neither a financial creditor or operational creditor but in order to balance the interest of all the stakeholders as the preamble of IBC mentions, it is essential that such an existing issue of "pending registry of the property" between the Allottee and Builder i.e. JTPL, is to be addressed and a proper resolution in such respect is to be provided by Resolution Applicant. The claim for House no 649 A hereby accepted by RP under the category of "other creditors" against a nominal amount.
23	Ms. Anju Gupta & Mr. Bhavnesh K Gupta	14.06.2024	-	1	-	-	-	-	-	-	-	-	The allottee herein is neither a financial creditor or operational creditor but in order to balance the interest of all the stakeholders as the preamble of IBC mentions, it is essential that such an existing issue of "pending registry of the property" between the Allottee and Builder i.e. JTPL, is to be addressed and a proper resolution in such respect is to be provided by Resolution Applicant. The claim for Plot No 244 hereby accepted by RP under the category of "other creditors" against a nominal amount.
TOTAL			-	23	-	-	-	-	-	-	-	-	

CMA Sandeep Goel
 Resolution Professional
 M/s JTPL Private Limited (Under CIRP)

Date: 03.10.2024
 Place: New Delhi